

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

II. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the National Institute of Biologicals (NIB), Noida, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2035/18/25]

- (ii) (a) Annual Report and Accounts of the Indian Pharmacopoeia Commission (IPC), Ghaziabad, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Commission.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2036/18/25]

#### **Notification of Ministry of Consumer Affairs, Food and Public Distribution**

**उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री बी.एल. वर्मा):** महोदय, उपभोक्ता संरक्षण अधिनियम, 2019 की धारा 105 की उप-धारा (1) के अधीन राष्ट्रीय उपभोक्ता विवाद प्रतितोष आयोग (समूह "क" पद) भर्ती (द्वितीय संशोधन) नियम, 2024 का प्रकाशन करने वाली उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय (उपभोक्ता मामले विभाग की अधिसूचना संख्या सा.का.नि. 746 (अ), दिनांक 3 दिसंबर, 2024 की एक प्रति (अंग्रेजी तथा हिंदी) में सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 2213/18/25]

#### **Report and Accounts (2023-24) of Sagarmala Development Company Limited, New Delhi; Mumbai Port Authority, Mumbai; CDLB, Kolkata and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND WATERWAYS (SHRI SHANTANU THAKUR): Sir, I lay on the Table-

(i) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

(a) Annual Report and Accounts of the Sagarmala Development Company Limited, New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2181/18/25]

(ii) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 44 of the Major Port Authorities Act, 2021: -

(a) Annual Accounts of the Mumbai Port Authority, Mumbai, Maharashtra, for the year 2023-24, and the Audit Report thereon.

(b) Review by Government on the Annual Accounts of the above Authority.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2042/18/25]

(iii) (1) A copy (in English and Hindi) of the following papers, under Section 5(E) of the Dock Workers (Regulation of Employment) Act, 1948: -

(a) Annual Administration Report and Accounts of the Calcutta Dock Labour Board (CDLB), Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Board.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2041/18/25]

**I. Notification of Ministry of Corporate Affairs**

**II. Report and Accounts (2023-24) of NFRA, New Delhi and related papers**

**कारपोरेट कार्य मंत्रालय में राज्य मंत्री (श्री हर्ष मल्होत्रा):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy (in English and Hindi) of the Ministry of Corporate Affairs Notification No.